

**ANNEXURE-3**

**Shree Sai Smelters India Limited**  
**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**  
**List of secured financial creditors (other than financial creditors belonging to any class of creditors) Date of Commencement of CIRP: 30-09-2022; List of Creditors as on**

S. No	Name of creditor	Date of receipt		Details of claim received		Details of claim submitted					Amount of claim under verification	Remarks, if any
		14-10-2022		Amount Claimed	Nature of Claim	Amount received by security	Amount covered by Guarantee	% holder released	% of Voting in Corp.	Amount of any financial dues that may be set off		
1	PUNJAB NATIONAL BANK			₹ 32,14,04,514.00	Secured Financial Creditor	₹ 32,09,02,693.00	32,09,02,693.00	NO	100.00		₹ 5,01,821.00	

